

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

26. C.P.(IB)-216(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2021**

NAME OF PARTIES : Meridian Metala
V/s
Gammon India Ltd

Section : 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual hearing (VC). Ld. Counsel Ms. Ruchi Thakur appeared for the Petitioner. Ld. Counsel Mr. Bhuvan Singh a/w Phiroze N. Mehta appeared for Respondent.

Due to technical glitch (poor audio, video quality, network connectivity) and paucity of time the proceedings could not be conducted /smoothly.

List the matter for hearing on 29.04.2021.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 16.04.2021
AAH

Sd/-

H.P. CHATURVEDI
Member (Judicial)